

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (CAA)/2085/230-232 /(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.08.2018**

NAME OF THE PARTIES: Bacchus Hospitality Services and Real Estate  
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

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**Order**

29. C.P. (CAA)/2085/230-232 /(MB/2018)

At request, list this matter on 30.08.2018.

SD/ -

V. NALLASENAPATHY  
Member (Technical)

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SD/ -

BHASKARA PANTULA MOHAN  
Member (Judicial)